

ITEM NO.29

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 922/2023

(Arising out of impugned final judgment and order dated 13-07-2022 in WA No. 3976/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SEEMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(by mentioning

IA No. 6712/2023 - CONDONATION OF DELAY IN FILING

IA No. 6713/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 6714/2023 - EXEMPTION FROM FILING O.T.

IA No. 6715/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 963/2023 (XI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 7255/2023

FOR EXEMPTION FROM FILING O.T. ON IA 7256/2023

IA No. 7255/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 7256/2023 - EXEMPTION FROM FILING O.T.)

Date : 07-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Alakh Alok Srivastava, AOR
 Mr. Chandan Kumar Singh, Adv.

Mr. Umesh Kumar Khaitan, AOR
 Mr. Ashwini Kumar Tak, Adv.

For Respondent(s) Ms. Garima Prasad, Sr. A.A.G.
 Mr. Vishnu Shankar Jain, AOR

Mr. P. S. Patwalia, Sr. Adv.
 Mr. M. R. Shamshad, AOR

Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Mr. Anurag Kishore, AOR
Ms. Ritika Srivastava, Adv.

Mr. Gaurav Sharma, AOR
Mr. Gyanendra Srivastava, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Paranjay Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 28th November, 2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)